NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 24

IA 1019/2024 In C.P. (IB)/478(MB)2019

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **27.06.2024**

NAME OF THE PARTIES: **GLOBAL EXPRESS MULTILOGISICS PVT LTD V/s STONE EXPORTS HOUSE PVT. LTD.**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 1019/2024 –

1. Adv Simran Singh appeared for the IRP.
2. Learned Counsel for the Applicant submits that dissolution application has been filed before this Bench and same is to be numbered and this application be heard together.
3. List this IA on **22.07.2024** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna